

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Ref. No. _____/Security Compl./Comp. Br./2022

Dated: 02 JAN 2023

CIRCULAR

All concerned are hereby informed that by virtue of e-mail of Dy. Director General (NIC), Ministry of Electronics and IT (M/elyt), New Delhi, it has been conveyed that to minimize the security incidences, the very important steps is to remove old Windows7/Windows 8 systems in the network and to utilize the licensed version of Windows 10/11 which is able to get updates. No pirated version of Windows10/11 (not getting updates) should be used and to use only licensed copy of MS office.

In compliance to the above, all the Judicial Officer and Officer in-charge of all branches are requested to direct the AD (Judicial)/Branch in-charge/Reader of the respective branch/court to immediately stop the use of old Windows7/Windows 8 OS and pirated version of Windows10/11 (not getting updates) and to replace with Ubuntu OS. All concerned are hereby directed to:

1. Ensure that no computer system installed in the respective court/branch is having Windows OS 7 or 8 and the Windows 10/11 without getting updates.
2. Provide the justification of Windows OS, if necessary, else switch to Ubuntu OS immediately.
3. It may be noted that it shall be the responsibility of concerned AOJ/Branch in-charge/Reader to ensure that no system is installed in their branch/court in violation of the above directions.

The requirement of Windows OS, if any, be sent to the Computer Branch of respective district/court complex with proper justification for consideration and procurement thereof out of the funds available at the discretion of Ld. Principal District & Sessions Judge of respective district/court complex subject to compliance of all codal formalities.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

(Pawan Kumar Jain)
21/1/2023
Delhi Higher Judicial Service
Chairman, IT & Digitisation
Centralised Computer Committee
Delhi District Courts

292-422
Ref. No. _____/Security Compl./Comp. Br./2022

Dated: 02 JAN 2023

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge of all districts/court complexes with copy of mail dated 09.12.2022 received from Mr. Yogender Kumar, Dy. Director General (NIC), Ministry of Electronics and IT (M/elyt) with a request to circulate the aforesaid directions amongst all concerned with direction to take immediate steps in accordance to the information and contained in the office circular.
2. Ld. Judicial Officers holding courts/Officer in-charge of all branches and other offices functioning in Central and West District, Tis Hazari Courts Complex, Delhi.
3. Ld. Officer in-charge (Computer Branch), Tis Hazari/Karkardooma/Patalia House/Saket/Rouse Avenue/Rohini & Dwarika Court Complexes, Delhi/New Delhi.
4. AOJ/Branch in-charge (Computer Branch), Tis Hazari/Karkardooma/Patalia House/Saket/Rouse Avenue/Rohini & Dwarika Court Complexes, Delhi/New Delhi.
5. PS to the Ld. Principal District & Sessions Judge (HQs) for placing the same before Ld. Principal District & Sessions Judge (HQs)

(Pawan Kumar Jain)
21/1/2023
Delhi Higher Judicial Service
Chairman, IT & Digitisation
Centralised Computer Committee
Delhi District Courts

Fwd: [Hod-list] NHQ LAN - Security compliance

From : Yogender Kumar <yogender.kumar@nic.in> Fri, Dec 09, 2022 10:03 AM
 Subject : Fwd: [Hod-list] NHQ LAN - Security compliance
 To : Sarsij Kumar <sarsij.kumar@nic.in>, Yogesh Kumar <itcell-ddc@delhi.gov.in>
 Cc : YOGESH <yogeshk@nic.in>
 Reply To : Yogender Kumar <yogender.kumar@nic.in>

Reference mail below, due to various recent security incidences, it is **directed by Secy(Meity) and DG(NIC)** to take various steps to minimize the same. In this regard one of the very important step is to remove old Window7/Windows8 systems in the network. Also you should have only licensed version of Windows 10/11 which is able to get updates. No pirated version of Windows 10/11 (not getting updates) should be used. Also you should use licensed copy of MS office only.

You are requested to take immediate steps to remove those desktops from the network within couple of days, if it used by staff of your Division/Group.

No extension of timing will be permitted, even if you face some difficulty due to criticality of the situation.

Since, the security of IT infrastructure deployed at High Court and Subordinate courts is also very important. It is requested to take immediate necessary action.

जय हिंद

योगेंद्र कुमार Yogender Kumar

उप महानिदेशक (राष्ट्रीय सूचना-विज्ञान केंद्र) Deputy Director General (NIC)
 इलेक्ट्रॉनिक्स एवं सूचना प्रौद्योगिकी मंत्रालय Ministry of Electronics and IT (MeitY)
 नई दिल्ली - 110003 New Delhi - 110003
 (011-24305613, 9780008234, IP Phone 5613)

*Mr. Rahul & Mr. Binay
 for n/a on urgent basis
 RAH
 9/12/22*

From: "Choudhury Bijoya Kumar Das" <bkd@nic.in>
 To: "hog-list" <hog-list@ismgr.nic.in>, "hod-list" <hod-list@nic.in>
 Cc: "Arun Kumar" <arun.kumar1990@nic.in>, "Rahul Kumar" <rahul.kumar33@nic.in>, "Anil Kumar" <anilk@nic.in>, "R. S. Mani" <rsm@nic.in>, "Director General NIC" <dg@nic.in>
 Sent: Thursday, December 8, 2022 4:43:18 PM
 Subject: [Hod-list] NHQ LAN - Security compliance

This mail is sent with approval of HoG

Attention: USERS OF NHQ LAN AT NIC, CGO Complex, Othe HoDs/HoGs may kindly ignore.

Dear Sir/Madam,

Due to various recent security incidences, it is **directed by Secy(Meity) and DG(NIC)** to take various steps to minimize the same. In this regard one of the very important step is to remove old Window7/Windows8 systems in the network. Also you should have only licensed version of Windows 10/11 which is able to get updates. No pirated version of Windows 10/11 (not getting updates) should be used. Also you should use